

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

(CAA)-193(PB)/2017

IN THE MATTER OF:

SKR Finance & Capital Pvt. Ltd.

.... **APPLICANT / PETITIONER**

And

BSBK Engineers Pvt. Ltd.

.... **RESPONDENT**

SECTION:

Under Section 230-232

Order delivered on 16.02.2018

Coram:

**CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the ROC/RD(NR), Delhi

Mr. Manish Raj, Co. Prosecutor

For the Respondent(s):-

**Mr. Omkar Singh, Proxy Counsel for
Ms. Lakshmi Gurung, Standing
Counsel for Income Tax Deptt.**

ORDER

Arguments heard. Order reserved.

Sd/-
(M. M. KUMAR)
PRESIDENT

Sd/-
(DEEPA KRISHAN)
MEMBER (TECHNICAL)